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(2000) 01 J&K CK 0020

Jammu & Kashmir High Court

Case No: Service Writ Petition (SWP) No. 1525/94

Rajiv Ranjan, Capt. APPELLANT

Vs

Union of India and Others RESPONDENT

Date of Decision: Jan. 1, 2000

Acts Referred:

• Constitution of India, 1950 - Article 226

Citation: (2000) KashLJ 628

Hon'ble Judges: T.S.Doabia, J

Bench: Single Bench

Advocate: Subash Bhat, S.C.Bali, Advocates appearing for the Parties

Judgement